

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).28542/2018

(Arising out of impugned final judgment and order dated 31-08-2017 in WA No.3334/2009 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

DR. RAMJI PANDEY

Respondent(s)

(IA No.5246/2022 - STAY APPLICATION)

WITH

SLP(C) No.3647/2020 (XI)

(IA No.3198/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 3199/2020 - EXEMPTION FROM FILING O.T.)

Date : 05-04-2022 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Petitioner(s) Ms. Garima Prashad, Sr. Adv. (AAG)
Mr. Vikas Bansal, Adv.
Mr. Vishnu Shankar Jain, AOR

For Respondent(s) Mr. Syed Ahmed S., Adv.
Mr. Mohd. Parvez Dabas, Adv.
M/s. Shakil Ahmad Syed, AOR

Mr. Vikas Tiwari, Adv.
Mr. Kumar Deeprai, Adv.
Mr. Dharmendra Kumar Sinha, AOR

Mr. Vijay Kumar, Sr. Adv.
Mr. Rajiv Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List in the week commencing 18.04.2022 on a non-miscellaneous day.

(ARJUN BISHT)
(COURT MASTER (SH))

(PRADEEP KUMAR)
(BRANCH OFFICER)

(ASHWANI THAKUR)
AR-CUM-PS